

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 94(ND)2016
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)


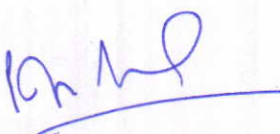
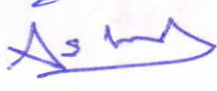
SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

**NAME OF THE COMPANY: M/s. Mr. Atim Khabra & Anr. V/s. M/s. Applied Mobile Labs Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

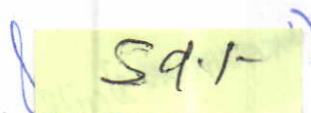
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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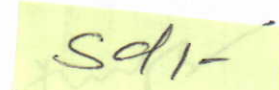
1.	Gurpreet Singh Rajiv Khosla	Advocate	Respondent No 3.	
2.	Suresh Kalia	Adv	R-122	
3.	Palash Agarwal			
4.	Ashutosh Gupta	Advocate	Petitioner	

ORDER

Learned Counsel for the respondent seeks and is given two weeks time as last chance for filing the reply. Learned counsel shall file the rejoinder also within the period detailed above.

List on 18.10.2016 for arguments.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)